

A-32011/12/2010-Ad.II
Government of India
Ministry of Corporate Affairs

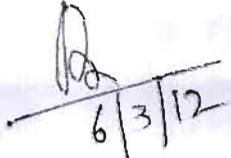
New Delhi dated 06.03.2012

OFFICE MEMORANDUM

Subject: Six (6) months extension of ad-hoc promotions to the grade of STAs

In view of concurrence of DOPT (Establishment/D), the ad hoc appointment of regular JTAs in the grade of STA, as allowed by the Ministry's OM No. A-32011/12/2010-Ad.II **dated 11-2-2011** and OM of even number **dated 1-3-2011**, is extended for a **further period of six (6) months, beyond 10-2-2012** or till regular STAs become available or until further orders, whichever is earlier.

2. All terms and conditions, as mentioned in original ad-hoc appointment orders, shall continue to apply in this six month extension also.


6/3/12

RK Pandey

Under Secretary to the Government of India

Telefax: 23383507

All RDs

Copy to: ~~EG~~ All for placing in
Employees Corner (Promotions)